

RULES FOR FURNISHING OF INFORMATIONS BY CUSTOMS OFFICERS

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C.B.R. Notification No. 78-Cus., dated 20th November, 1951. In exercise of the powers conferred by S.9 of the Sea Customs Act, 1878, the Central Board of Revenue hereby makes the following rules, namely:-

1. 1 :-

It shall be the duty of every Customs Officer to furnish to such person or authority such particulars learned by him in his official capacity in respect of any goods as the Chief Customs Authority may, by order in writing, specify.